

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 286 OF 2017

Dated: 9th October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Chhattisgarh State Power Distribution Co. Ltd. ... Appellant(s)
Vs.
Chhattisgarh State Electricity Regulatory Commission Respondent(s)**

Counsel for the Appellant(s) : Mr. K. Gopal Choudary

Counsel for the Respondent(s) : Mr. C. K. Rai
Mr. Mohit Rai
Mr. Umesh Prasad for R-1

ORDER

Admit. Issue notice. Mr. C.K. Rai takes notice on behalf of the Respondent and seeks four weeks time to file reply. ***Issue public notice.***

List the matter on **20.11.2017**. In the meantime, learned counsel for the respondent may file reply on or before 07.11.2017 after serving copy on the other side.

**(I. J. Kapoor)
Technical Member**

ts/tpd

**(Justice Ranjana P. Desai)
Chairperson**